GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:2377 ANSWERED ON:08.12.2011 SUPERVISION OF WORKING OF CPSUS Alagiri Shri S. ;Rama Devi Smt.

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the functioning and management of Central Public Sector Undertakings (CPSUs) is supervised by its Board of Directors and the administrative Ministry/Department concerned;
- (b) if so, the details thereof; and
- (c) the details of irregularities/ mismanagement in CPSUs noticed during each of the last three years and the current year during the course of such supervision alongwith the action taken thereon?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a) and (b): The Central Public Sector Enterprises (CPSEs) function in terms of extant rules, regulations, law, guidelines, etc. laid down by various Ministries/Departments and other concerned Government agencies. The Board of Directors of CPSEs and their administrative Ministry/Department administer the implementation of extant rules, regulations, law, guidelines, etc. and in case of any deviation/irregularity, take necessary action as prescribed in the relevant extant rules, regulations, law, guidelines, etc.
- (c) As concerned Ministries/Departments are responsible for administering the implementation of extant rules, regulations, law, guidelines, etc. in CPSEs under their respective administrative jurisdiction, there is no mechanism to centrally supervise the functioning of CPSEs.